

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**ITEM No. 108
(IB)-2178(ND)2019**

Under Section: 7 of IBC.

In the matter of:

Amit Arya	...	Applicant
Vs		
Banyantree Developers Pvt Ltd	...	Respondent

Order delivered on 26.11.2019

CORAM

**SMT. INA MALHOTRA,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant: Mr. Praveen Kumar Aggarwal, Advocate

ORDER

In appears that CIR Process has already been initiated against the same corporate debtor before Bench – II, NCLT. Let the same be verified. Adjourned to 27.11.2019.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(INA MALHOTRA)
MEMBER (JUDICIAL)**

Deepak Kumar

